

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S.AZIMUTH
SOFTWARE INDIA PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S.AZIMUTH SOFTWARE INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24-09-1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pondicherry
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200PY1999PTC001490
5.	Address of the registered office and principal office (if any) of corporate debtor	67 & 68, Sringeri Madam Street, Sivaganga Nagar, Anna Nagar Extension, PONDICHERRY Pincode- 605005
6.	Date of closure of Insolvency Resolution Process	07-09-2021
7.	Liquidation commencement date of corporate debtor	22-07-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr.Suresh K, MBA., BL., ACS., Reg.No. -IBBI/IPA-002/IP- N00703/2018-2019/12322
9.	Address and e-mail of the liquidator, as registered with the Board	Second Floor, No.14, Muthu Street, Santhome, Chennai-600004. E-mail:suresh@lawdharma.com sureshlawdharma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Same as column 9 above
11.	Last date for submission of claims	21-08-2022

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s.Azimuth Software India Private Limited** on 22-07-2022.

The stakeholders of **M/s.Azimuth Software India Private Limited** are hereby called upon to submit their claims with proof on or before 21-08-2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 23-07-2022
Place : Chennai

Mr.Suresh K, MBA., BL., ACS.,
Liquidator

Reg.No. -IBBI/IPA-002/IP-N00703/2018-2019/12322

